

GOVERNMENT OF INDIA

MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 5641

ANSWERED ON- 04/04/2025

INDIA-PAKISTAN BORDER DISPUTES

†5641. SHRI RAHUL KASWAN

Will the Minister of EXTERNAL AFFAIRS be pleased to state:-

- (a) whether the Government has formulated any plan to resolve the disputes which keep arising again and again between India and Pakistan related to border dispute, terrorism and other issues;**
- (b) if so, the details thereof and if not, the reasons therefor;**
- (c) the manner in which the Government proposes to resolve the disputes with neighbouring countries indicating the time frame therefor and the likely solution;**
- (d) whether there are any legal hurdle to resolve the said disputes, if so, the details thereof;**
- (e) whether the Government is contemplating to find permanent solutions to disputes with neighbouring countries in order to put an end to conflicts; and**
- (f) if so, the details thereof?**

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI KIRTI VARDHAN SINGH)

(a) to (f) India desires normal neighbourly relations with Pakistan in an environment free of terror, hostility and violence. However, Pakistan continues to follow the policy of cross-border terrorism against India. In August 2019, Pakistan took a number of steps to downgrade bilateral relations with India. The onus is on Pakistan to create a conducive environment for any meaningful engagement.

With regard to other neighbours of India, all matters of mutual interest are discussed through established mechanisms.

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